

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 28 of 2011 & IA No. 43 of 2011
&
Appeal No. 29 of 2011 & IA No. 44 of 2011

Dated: 13th January, 2012

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Tarini Infrastructure Ltd. ... Appellant (s)
Versus
Gujarat Electricity Transmission Co. Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Ms. Surbhi Sharma
Ms. Shikha Ohri & Mr. Anuraag Sharma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

We have heard Mr. Anand K. Ganesan, learned counsel for Respondent no. 1 in Appeal No. 28 of 2011.

Post the matter for Rejoinder submission by the Appellant on **01.02.2012 at 2.30 p.m.** In the meantime, both the parties are directed to file their respective written submissions after serving copy on the other side.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member